

the station for which licence has been given.

[*Translation*]

Purchase of Aircraft by A.I. and Vayudoot

8856. SHRIDASAI CHAUDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any aircraft have been purchased by the Air India and the Vayudoot during the last five years:

(b) if so, the details thereof;

(c) whether any grave irregularities in the purchase of these aircraft have come to the notice of Government; and

(d) if so, the details thereof and action taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The details of the aircraft purchased by Air India and Vayudoot during the last five years is given below:—

<i>Year</i>	<i>Air India</i>	<i>Vayudoot</i>
1	2	3
1984	—	2 Dornier 228 Aircraft
1985	—	4 Dornier 228 Aircraft
1986	5 A-310-300 Aircraft	
1987	1 B-747-200 Aircraft 1 A-310-300 Aircraft	— —
1988	2 B-747-300 (Combi) Aircraft	—

(c) No. Sir.

(d) Does not arise.

[*English*]

Re-structuring of Railway Board

3858. DR. VENKATESH KABDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether a proposal to reconstitute

the Railway Board or its abolition has been received by Government;

(b) if so, details thereof; and

(c) the reaction of Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c). There is no proposal under consideration of the Government to

re-constitute the Railway Board or for its abolition.

Multistoreyed Building near Nanded Airport

8859. SHRI MORESHWAR SAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) Whether the National Airports Authority has approved the construction of a multistoreyed building in the close vicinity of Nanded Airport;

(b) if so, the details thereof;

(c) whether the construction of this building would lead to overlooking of the norms of Air traffic and safety, and

(d) if so, the reasons for granting permission for the construction of this building?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) No, Sir

(b) to (d). Do not arise

Vayudoot Service between Bombay-Ratnagiri

8860. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot service between Mumbai (Bombay) and Ratnagiri in Maharashtra has been discontinued; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Vayudoot service between Mumbai (Bombay) and Ratnagiri has been discontinued due to

runway repairs and shortage of aircraft capacity.

Extension of Link Express

8861. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to extend the Speed Link Express to any place in Kerala/Karnataka; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Transfer of Porter Licences on Bombay Division

8862. SHRIMATI USHA VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a provision for transfer of licences of the licensed porters to their near relatives in the event of their becoming weak and incapable for performing the job;

(b) if so, the details thereof; and

(c) the number of such cases of transfer pending in the Bombay division of Western Railway and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir, in cases of death or when the licensed porter becomes very old, infirm or very sick and is not able to perform his duties properly.